

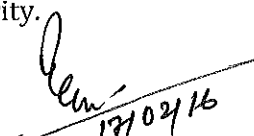
File No. 1/2008/Import Safety/FSSAI
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety and Standards Act, 2006)
(Imports Division)
FDA Bhawan, Kotla Road, New Delhi - 110002

The February, 2016

**Subject: Testing of Food Products from Japan for radioactivity
- reg**

The Advisory (dated 15.03.2011) issued regarding monitoring of food articles imported from Japan for Radioactive Contamination, issued earlier by this Authority as a temporary measure in 2011, is hereby withdrawn.

This issues with the approval of the competent authority.


(Dr. Rubeena Shaheen)
Director (Imports)

To:

1. To all the Authorized Officers, FSSAI

Copy for information to:

1. Sh. Sandeep Bhatnagar, Joint Secretary, (Customs), R.No.156 B, North Block, CBEC, Dept. Of Revenue, M/o Finance, New Delhi
2. Shri R.P Singh, The Director(Customs), R.No.227-B, Dept. Of Revenue, M/o Finance, New Delhi
3. Food Safety Commissioners of all states (for information)
4. Joint Secretary, Ministry of Health and Family Welfare, Govt. of India, Nirman Bhawan, New Delhi
5. National Institute for Smart Government (NISG), YSR Bhawan, Financial District, Nanakramguda, Rajendra Nagar, Hyderabad-500 032
6. FSSAI Website